

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 117
IA No. 382/JPR/2022
IA No. 149/JPR/2023
CP No. (IB)- 136/9/JPR/2020
Under Section 9 of IBC, 2016

In the matter of:

Euchemy Industry Co. Ltd. ... Operational Creditor/Applicant

Versus

M/s Prayag Polytech Pvt. Ltd. ... Corporate Debtor/Respondent

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

Present Through Video Conferencing: -

For the Operational Creditor : Amrita Sarkar, Adv.
For the Corporate Debtor : Virendra Ganda, Sr. Adv.
Vipul Ganda, Adv.
Amodini Raina, Adv.
Ayandeb Mitra, Adv.

ORDER

List the matter on 14.05.2024.



(Rajeev Mehrotra)
Technical Member



(Deep Chandra Joshi)
Judicial Member

April 29, 2024